

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.242/Chd/HP/2018

In the matter of:

Sundram Fastners Limited.Petitioner.

Versus

Inox Wind Limited.Respondent.

Present: Mr.Abhilaksh Grover, Advocate with Mr.Prappan Uppal,
Advocate for the petitioner.

Learned counsel for the petitioner seeks short
adjournment to argue the matter.

List the matter on 14.09.2018 for preliminary hearing.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 31, 2018.
Ashwani